

Through FAX

(J.H.C. Sch. 1-7)

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From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

File No. XXII(5)/2016-17-18/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

**Sri Anil Kr. Sharma,**  
**DR-cum-PS to Hon'ble Mr. Justice Madan B. Lokur,**  
**Supreme Court of India.**

Sub: - Regarding nomination for participating in the training programme to be held on 10<sup>th</sup> and 11<sup>th</sup> November, 2018 in the Delhi Judicial Academy.

Ref:- Your e-mail dated 29.10.2018 containing D.O. letter dated 29.10.2018 of Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India.

Sir,

With reference to the letter noted above, I am directed to inform that the Court has been pleased to nominate (i) **Sri Sanjeev Kumar Das**, Central Project Coordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi and (ii) **Sri Bhaskar Kumar**, D.S.A., National Master Trainer (presently posted on deputation in C.P.C. Office), High Court of Jharkhand, Ranchi for participating in the training programme scheduled to be held on **10<sup>th</sup> and 11<sup>th</sup> November, 2018 in the Delhi Judicial Academy.**

This is for your information and needful.

Yours faithfully,

Sd/- **J.P. Singh**

Registrar (Administration)

Memo No. 4478 / Apptt.

Ranchi dated the 02/11/2018

Copy forwarded to the Director, Delhi Judicial Academy, New Delhi for information and needful / Sri Sanjeev Kumar Das, Central Project Coordinator I/c, e-Courts Project & Sri Bhaskar Kumar, D.S.A., National Master Trainer (presently posted on deputation in C.P.C. Office), High Court of Jharkhand, Ranchi along with copy of the aforesaid letter for information and needful / the Sr. Secretary-cum-PPS I/c to Hon'ble the Chief Justice for information / the Secretary to Hon'ble Mr. Justice D.N. Patel for information / the Director, Judicial Academy Jharkhand, Ranchi for information / the Judicial Commissioner, Ranchi for information / the C.P.C.I/c, e-Courts Project, Ranchi for getting uploaded the letter on this Court's website / the Section Officers, Protocol and Accounts General Section, High Court of Jharkhand, Ranchi for information and needful.

  
Registrar (Administration)